

A.No.506/2021
Dt.05.10.2021

Office of the Principal District Judge,
Villupuram.

Official Memorandum

Dno: 7995
dt 5.10.21

Sub: Elections – Rural Local Body Elections, 2021 – Public Holidays on Poll days i.e., 06.10.2021 (Wednesday) and 09.10.2021 (Saturday) declared, under the Explanation to Section 25 of the Negotiable Instruments Act, 1881 – G.O. issued by the Government of Tamil Nadu – Declaration of holidays on 06.10.2021 and 09.10.2021 to the Subordinate Courts lying in the areas in which Poll is to be held on the said dates – certain directions issued - Regarding.

Ref: Letter from the Hon'ble High Court, Madras in
Roc.No.95429/2021/C3, dt.04.10.2021.

As directed by the Hon'ble High Court, Madras the Courts functioning in the areas, on the dates, on which poll takes place 06.10.2021 in the Villupuram Revenue District and Kallakurichi Revenue District viz., Vikravandi, Vanur, Gingee, Tirukoilur and Ulundurpet respectively, are declared holiday on **06.10.2021**.

Further, since 09.10.2021 falls on Saturday, which was already declared as holiday by the Hon'ble High Court of Madras, for the Local Body Election to be held on 09.10.2021 in the remaining Panchayat Unions, the question of passing of orders would not arise.

/True copy/



Chief Administrative Officer,
Prl.District Court, Villupuram.

Sd/-K.H.Elavazhagan,
Principal District Judge,
Villupuram.

To
All the Judicial Officers in Villupuram District.

Copy to:

The President, Bar Association, Villupuram.
The President, Criminal Court Bar Association, Villupuram.
The President, Criminal Court Advocates Association, Villupuram.
The President, Villupuram Lawyers Association, Villupuram.
The Presidents, All Bar & Advocates Associations in Tindivanam.
- Through the I-Additional District Judge, Tindivanam.

The Presidents, All Bar & Advocates Associations, Gingee.

- Through the Subordinate Judge, Gingee.

The President, Bar Association, Kallakurichi.

- Through the III-Additional District Judge, Kallakurichi.

The President, Bar Association, Ulundurpet.

- Through the Subordinate Judge, Ulundurpet.

The Presidents, All Bar & Advocates Associations, Tirukoilur.

- Through the Principal District Munsif, Tirukoilur.

The President, Bar Association, Sankarapuram.

- Through the District Munsif, Sankarapuram.

The President, Bar Association, Vanur.

- Through the District Munsif-cum-Judicial Magistrate, Vanur.

The President, Bar Association, Vikravandi.

- Through the District Munsif-cum-Judicial Magistrate, Vikravandi.

All the Presidents, Advocate Clerk Associations in Villupuram District,
(through the officers concerned).

The Notice Board of this court.

The CM, Sherishtadars, Bench Clerks-Grade-I, H.C.,C.N., Translator,R.K. of this court.